## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/203/2017

NAME OF THE PETITIONER(S)

: E. RANGA RAO

NAME OF THE RESPONDENT(S)

: THE COIMBATORE COSMOPOLITN CLUB

UNDER SECTION

: 213

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

M. Gopinoithan.
Counsel for Pertitioner.
M. Supt.

## **ORDER**

Counsels representing both the parties are present. Counsel for respondents prayed for time to file an application regarding the maintainability of the CP. Time is enlarged at request. Put up on 25.01.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc